

**INTERNATIONAL CONVEYORS LIMITED ("ICL"/ "TARGET COMPANY")**

(CIN: L21300WB1973PLC028854)

Registered Office: Falta SEZ, Sector-II, Near Pump House No. 3 Village- Akalmegh, Mouza Akalmegh, Akalmegh Parganas South, Kolkata- 743 504.

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**VOLUNTARY OPEN OFFER FOR ACQUISITION OF 81,00,000 EQUITY SHARES FROM SHAREHOLDERS OF ICL BY IGE (INDIA) PRIVATE LIMITED (HEREINAFTER REFERRED TO AS THE "ACQUIRER") AND RAJENDRA KUMAR DABRIWALA (PAC 1), SURBHIT DABRIWALA (PAC 2), YAMINI DABRIWALA (PAC 3), R.C.A. LIMITED (PAC 4), DABRI PROPERTIES AND TRADING COMPANY (PAC 5), PUSHPA BAGLA (PAC 6), RITU DALMIA (PAC 7), SMITI SOMANY (PAC 8) AND SUJATA SARAF (PAC 9) PURSUANT TO REGULATION 6(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").**

This Post Offer Advertisement ("Post-Offer PA") is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer and PACs, in connection with the Offer made by the Acquirer and PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Voluntary Open Offer for the acquisition of 81,00,000 fully paid up equity Shares of ₹1.00 each representing 12.00% of total equity and voting share capital of the Target Company, at a price of ₹33 (Rupees Thirty Three Only) per equity share ("Offer Price") payable in cash ("Offer" or "Open Offer"). The Post Offer Advertisement should be read in continuation of and in conjunction with the Public Announcement dated July 31, 2020 ('PA'), the Detailed Public Statement, which was published on August 06, 2020, Corrigendum to the Public Announcement, Detailed Public Statement and Draft Letter of Offer which was published on November 14, 2020 and Offer Opening and Corrigendum to the Public Announcement, Detailed Public Statement and Draft Letter of Offer which was published on November 23, 2020 in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Mumbai Lakshadeep (Marathi) (Mumbai Edition) and Duranta Barta (Bengali) (Kolkata Edition).

- 1) Name of the Target Company : International Conveyors Limited
- 2) Name of the Acquirer/ PACs : IGE (India) Private Limited (Acquirer)  
Rajendra Kumar Dabriwala (PAC 1), Surbhit Dabriwala (PAC 2), Yamini Dabriwala (PAC 3), R.C.A. Limited (PAC 4), Dabri Properties And Trading Company (PAC 5), Pushpa Bagla (PAC 6), Ritu Dalmia (PAC 7), Smiti Somany (PAC 8) and Sujata Saraf (PAC 9)
- 3) Name of Manager to the Offer : CapitalSquare Advisors Private Limited
- 4) Name of Registrar to the Offer : Maheshwari Datamatics Private Limited
- 5) Offer details
  - a) Date of Opening of the Offer : November 24, 2020 (Tuesday)
  - b) Date of Closing of the Offer : December 08, 2020 (Tuesday)
- 6) Date of Payment of Consideration : December 15, 2020 (Tuesday)

7)	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	₹33 (Rupees Thirty Three Only)		₹33 ( Rupees Thirty Three Only)
7.2.	Aggregate number of shares tendered	81,00,000 Equity Shares		81,88,383 Equity Shares
7.3.	Aggregate number of shares accepted	81,00,000 Equity Shares		81,00,000 Equity Shares
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	₹ 26,73,00,000/-		₹ 26,73,00,000/-
7.5.	Shareholding of the Acquirer and PACs before Agreements/Public Announcement (No. & %)	3,35,73,152 49.74%		3,35,73,152 49.74%
7.6.	Shares Acquired by way of Agreements <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	NIL 0.00%		NIL 0.00%
7.7.	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	81,00,000 12.00%		81,00,000 12.00 %
7.8.	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> <li>• Number of shares acquired</li> <li>• Price of the shares acquired</li> <li>• % of the shares acquired</li> </ul>	Not Applicable		Not Applicable
7.9.	Post Offer shareholding of Acquirer and PACs <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	4,16,73,152 61.74%		4,16,73,152 61.74%
7.10.	Pre and Post Offer shareholding of Public Shareholders <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	Pre Offer 3,39,26,848 50.26 %	Post Offer 2,58,26,848 38.26 %	Pre Offer 3,39,26,848 50.26 %
				Post Offer 2,58,26,848 38.26 %

- 8) The Acquirer and PACs accepts full responsibility for the information contained in this Post-Offer PA and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- 9) A copy of this Post-Offer PA will be available on the websites of SEBI, BSE Limited and the Target Company.

**Issued by Manager to the Offer:****CapitalSquare Advisors Private Limited**208, 2<sup>nd</sup> Floor, AARPEE Centre, MIDC Road No. 11, CTS 70, Andheri (E), Mumbai 400093, Maharashtra, India.

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Contact Person: Mr. Tanmoy Banerjee

SEBI Registration No: INM000012219

On behalf of the Acquirer and PACs  
Sd/-

IGE (India) Private Limited

Date: 16/12/2020

Place: Mumbai